

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3962  
ANSWERED ON 25/03/2025**

**TIMELY COMPLETION OF ROADS UNDER PMGSY**

**3962. Shri Damodar Agrawal:**

**Smt. Mahima Kumari Mewar:**

**Dr. K Sudhakar:**

**Smt. Roopkumari Choudhary:**

**Shri Arun Govil:**

**Shri Chintamani Maharaj:**

**Shri Jaswantsinh Sumanbhai Bhabhor:**

**Shri Lumba Ram Chaudhary:**

**Shri Dulu Mahato:**

**Dr. Manna Lal Rawat:**

**Shri Praveen Patel:**

**Shri Naba Charan Majhi:**

**Shri Gajendra Singh Patel:**

**Shri Dharambir Singh:**

**Shri Alok Sharma:**

**Dr. Rajesh Mishra:**

**Shri Bhojraj Nag:**

**Shri Janardan Mishra:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of existing mechanisms in place to ensure effective utilization of funds and timely completion of projects under the Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) the measures taken to ensure that States adhere to the five-year maintenance contract under the said yojana, State-wise;**
- (c) the details of incentives provided to States to adopt new and green technologies in rural road construction, State-wise;**
- (d) whether the said initiatives would be applicable on the previously constructed roads also;**
- (e) the details of road construction in kilometer in Phulpur of UP, Udaipur and Bhilwara of Rajasthan, Madhya Pradesh, Jharkhand, Bhiwani and Mahendragarh of Haryana and**

**Chikkaballapur of Karnataka under the said scheme since 2014, State, district-wise and year-wise;**

- (f) whether the Government has any specific plans to enhance rural road connectivity in Bhiwani-Mahendragarh Lok Sabha Constituency and if so, the details thereof; and**
- (g) the total funds allocated, released and utilised in Haryana under the said scheme along with the details of road projects completed using these funds during the last five years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): Execution of works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and their timely completion is the responsibility of State Governments. The Central funds under PMGSY are released to the State Governments for the projects sanctioned, based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilment of certain conditions laid down as per the programme guidelines. Under PMGSY there is an unbroken chain of funds release and no work has ever been halted due to the non-availability of funds under the scheme. The road-wise expenditure under the scheme is monitored on a real-time basis through the Programme MIS, Online Management, Monitoring and Accounting System (OMMAS).**

**Besides there is a well-laid-out mechanism for the physical and financial progress of works under the Scheme. The progress of implementation of rural roads under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, and Pre-Empowered/Empowered Committee Meetings with the States. At the District level, the District Development Coordination and Monitoring Committee (DISHA) headed by the Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of the Government of India including PMGSY. In addition to this, special review meetings/monthly review meetings are also held by the Secretary/Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States. For effective implementation of the scheme, other measures taken are given below:**

**(i) The Operational Manual of the PMGSY has been amended to ensure that all works sanctioned under the scheme commence on the ground within 72 days from the date of sanction.**

**(ii) States have been requested to augment executing capacity and contracting capacity and their compliance in this regards is regularly reviewed.**

**(iii) Bidding document provisions have been rationalized.**

**(iv) Training is being imparted to field engineers and contractors as well as their staff for capacity building.**

**(v) The Ministry has engaged Central Public Sector Undertakings (CPSUs) in some of the States to augment execution capacity of the States.**

**(vi) The Ministry has also conducted a number of Contractor Outreach Programmes in the States to attract the Contractors in the implementation of the programme.**

**(vii) Information Technology is being utilized for monitoring of the progress of works.**

**(viii) Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.**

**(b): PMGSY roads are constructed by the State Governments with a design life for at least 10 years. As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5-year post-construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5-year maintenance including renewal as per cycle, from time to time. To ensure that the road constructed under PMGSY is maintained properly throughout its life cycle and the State provides adequate maintenance funds for the purpose, under PMGSY-III, anMoU was signed with each state government before sanctioning the works to that State. This has also been ensured for the works to be sanctioned under PMGSY-IV and the**

**necessary provisions have been made in the Programme Guidelines of PMGSY-IV.**

**(c)&(d): Financial incentive is provided to the better performing States on the pre-defined parameters for maintenance of roads constructed under PMGSY. Use of new and green technologies is encouraged at the stage of preparation of DPRs and proposing for clearance by the States. Such costs are met through regular PMGSY programme funds.**

**States are encouraged to use new materials/waste materials/locally available materials. The States were advised, from 2013 onwards, to propose at least 15% of the length of annual proposals using any of the new technologies/materials. This initiative has helped introduce more than 40 technologies including waste plastics, cold mix technology, cell-filled concrete, stabilization using cement and lime, nanotechnology and Full Depth Reclamation (FDR). Further, the Vision document on New Technology Initiatives, 2022 has been launched in May 2022, which prescribes enhanced use of new technologies/ materials in the construction of PMGSY roads. Since the inception of PMGSY in 2000, 1,17,634 Km of road length has been constructed to date with the use of new and green technologies.**

**(e): The details of road construction in kilometer in Phulpur of UP, Udaipur and Bhilwara of Rajasthan, Madhya Pradesh, Jharkhand, Bhiwani and Mahendragarh of Haryana and Chikkaballapur of Karnataka under the said scheme since 2014, State, district-wise and year wise may be seen at <https://omms.nic.in>>Progress Monitoring>Monthly Progress Report>Financial Year-wise achievement.**

**(f): Recently a new vertical named PMGSY-IV was launched on 11th September 2024 with a focus on providing all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, special category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in Left Wing Extremism (LWE) affected districts as per Census 2011. The scheme will be implemented from 2024-25 to 2028-29 with a total outlay of Rs. 70,125 crore with a target to provide connectivity to 25,000 unconnected habitations. The Central Government is working in close coordination with the States to facilitate the submission of proposals under the scheme.**

**The State of Haryana has been sanctioned full entitlement of roads and bridges under PMGSY-I, II & III. The Ministry does not maintain the Constituency-wise data of the works sanctioned under PMGSY. However, the details of works sanctioned and progress made under PMGSY in the Bhiwani and Mahendragarh districts may be seen at <https://omms.nic.in>>Progress Monitoring>District Brief. PMGSY-IV will further enhance the scope of rural road connectivity in all the States/UTs including the Bhiwani-MahendragarhLok Sabha Constituency of Haryana.**

**(g): During the last 5 years, a sum of Rs. 611.19 crores of the Programme funds has been released by the Ministry to the State of Haryana. The State has incurred an expenditure of Rs. 1074.97 crore during the said period which also includes State share. Further, the State has constructed 256 road works of 2,459.73 Km during the said period.**

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